

No decision has been taken to revive the programme in future either with the same terms or with modification. There is no scheme under which any financial assistance can be provided for a programme of this nature.

Patent trade mark for DMS

*353. SHRI SURESH KALMADI; DR. ABBAR AHMED:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Delhi Milk Scheme, after 34 years of its existence, applied for a patent of its trade mark and design in June, 1992, in an effort to curb the spreading of milk polypacks bearing designs closely resembling has of the DMS; and

(b) if so, what are the reasons for this dilatory action?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR):

(a) Yes, Sir.

(b) Recently it was brought to the notice of the Delhi Milk Scheme that a few private traders have started marketing milk in pouches similar in colour and design to those of DMS polypacks. On an application moved by the Delhi Milk Scheme, the Delhi High Court has passed an interim order restraining three such firms. In order to further strengthen the right of DMS to prosecute such private traders, the Delhi Milk Scheme has applied for registration of its trade mark.

Applications for re-evaluation of answer papers of CBSE Examination

*354. DR. BAPU KALDATE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of students who appeared for Central Board of Secondary

Education class XII Examination the capital have applied for re-evaluation;

(b) if so, the total number of applications received for re-evaluation;

(c) whether it is also a fact that has become a yearly feature to request for re-evaluation; and

(d) if so, what steps have been taken by Central Board of Secondary Education to improve its performance to contain cases of re-evaluation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) and (d) As per the information furnished by the Central Board of Secondary Education a total number of 7722 applications for scrutiny (marks have been received from the candidates belonging to Union Territory of Delhi who had appeared in Class XII Examination conducted by the Board in 1992. Although the number of such applications has gone up from 5555 in 1991 to 7722 in 1992 the number of mistakes detected on scrutiny has declined from 474 in 1991 to 465 in 1992.

Applications for scrutiny of marks are received every year by the Board.

In order to minimise the chance of error in the evaluation and to ensure correct declaration of marks the CBSE has improved the system by appointing two coordinators over ten examiners each, to check every evaluated answer book from the points of view of correct posting of marks in the award list, retelling marks awarded for each question and scrutiny of unchecked questions on part (s) thereof. In the case of Class XII Examination conducted by the Board in 1992, an additional comparison of marks posted in the award

is: with the marks posted on the page of the answers book was also conducted. As a result of this, the number of cases where an element of error has been established after scrutiny of marks on the request of the applicant, has declined in 1992 as compared to 1991.

Famine in Bihar

*355. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the Press reports appearing in various newspapers in the country reporting that famine conditions are developing in the State; of Bihar due to weak monsoon in the State;

(b) if so, what are the details thereof ; and

(c) what action Government have taken or propose to take to save Bihar from likely famine conditions in the State?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) and (b) According to reports received from the Government of Bihar, the delayed and weak onset of South-West Monsoon in the month of June and the subsequent scanty precipitation in the first 10 days of July, 1992, hampered agricultural operations and damaged paddy seedlings/transplanted crops in the State. However, 44 out of 50 districts in the State received encouraging rainfall during last fortnight which has been beneficial to agricultural operations.

(c) Bihar Govt, has reported that contingency plans have been prepared to fight probable drought/ deficient rainfall situation.

Purchase of cooking coal from Australia

*356. SHRI SUNIL BASU RAY : Will the Minister of STEEL be pleased to state :

(a) whether it is a fact that SAIL is going to finalise a long term contract with Australia for purchase of cooking coal in October, 1992; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Steel Authority of India Limited will shortly be issuing a global tender for supply of 2 million tonnes of cooking coal (with an optional quantity of 1 million tonnes) per year for a period of 5 years from October, 1992. Finalisation of the contract will depend upon the response to the tender.

Bilateral negotiations with All India Kendriya Vidyalaya teachers Association

*357. SHRI SARADA MOHANTY :

SHRI MOHD. KHALID EELUR RAHMAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any bilateral negotiations with All India Kendriya Vidyalaya Teachers Association had been held during the recent past over their demands and grievances; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) The Kendriya Vidyalaya Sangathan has intimated that discussions